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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	on	Name of the Parties M/s. / Mr.	
CP 217/16	TP 202/17	For filing Accounting treatment certificate	391/	394	Aptean India Pvt. Ltd.,	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1)	Prima	(feelt)	Ruc	P.D.
7)	Raghusam		Petitioners	Selle
	for C.K. Nanda		<u>م</u>	O

Counsel for petitioner is present. He has not filed accounting treatment certificate as directed by the Tribunal. Smt. Prema Hatti appearing for ROC is present. Assistant from OL office is present.

List it on 16.10.2017.

MEMBER (J)